

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 438  
30/271-272/ND/2020**

**IN THE MATTER OF:  
Union of India**

**...APPLICANT**

**Vs.**

**M/s. P.D. Agro Processors Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 272(1) r w 271©**

**Order delivered on 24.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant :  
For the ROC :  
For the Income Tax Department :**

**ORDER**

No one is present at the time of virtual hearing of the matter. In the interest of justice, post the matter to 29.01.2021.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Anjula)